

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> MAY, 2023, 02:30 P.M.**

TP No. 96/CTB/2019, (CP No. 1011/2011)

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Ashish Verma**

Name of the Company	Ramesh Chandra Sabat & Ors. -Vs- Hotel Moti Pvt. Ltd. & Ors.
Under Section	397-398

For Petitioner (s)

For Respondent (s)

Ms. J. Mohanty, Adv.

**ORDER**

There is no representation for the petitioner. Ld. Representing Counsel Ms. J. Mohanty appearing for the counsel on record for the respondent Mr. S. S. Mohanty and sought an adjournment. The matter adjourned by 25.07.2023.



**Ashish Verma**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**